

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †311
TO BE ANSWERED ON 26.04.2016**

†311. INCLUSION IN SC LIST

SHRI MUKESH RAJPUT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposal from Uttar Pradesh to include Nishad-Lodhi community and its sub-caste Kewat, Manjhi, Mallah, Watham, Kumhar, Dheemar, Lodhi, Lodha etc., in the List of Scheduled Castes;
- (b) if so, the details thereof and the present status of the said proposals; and
- (c) the time by which the above proposal is likely to be implemented by the Government?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (c): Government of Uttar Pradesh vide their letter dated 15.02.2013 had recommended inclusion of Kahar, Kashyap, Kewat, Mallah, Nishad, Dheever, Bind, Dheemar (not Dheemaar), Batham (not Watham), Turha, Godiya, Manjhi, Machhua, Bhar, Rajbhar, Kumhar and Prajapati communities in the list of Scheduled Castes (SCs). The proposal was examined, as per approved Modalities, in consultation with the Registrar General of India (RGI). As the RGI had not supported the proposal even on a second reference, the same has been rejected, as per approved Modalities, with the approval of competent authority. There is no recommendation from Government of Uttar Pradesh for inclusion of Lodhi, Lodha communities in the list of SCs
